

National Company Law Tribunal

Allahabad Bench

CP No. (IB) 233/ALD/2018

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2018
NAME OF THE COMPANY: Rahul Ferromet & Engineering Pvt Ltd V/s Bee Kay Precision**

(India) Pvt Ltd

SECTION OF I & B CODE: 9 of IBC

CP NO.(IB)233/ALD/2018

Sh. Tanmay Chatterjee, PCS for the Operational Creditor, is present. Learned PCS for the Operational Creditor has filed Affidavit of Service, which shows that the notice has been served on the Corporate Debtor on 16th of July 2018, but in spite of that till date Corporate Debtor has not appeared in the Court.

Learned counsel for the Operational Creditor is further directed to inform the date on the Corporate Debtor by e-mail and file Affidavit of Service within three days.

List the matter on 6th August 2018, for admission.

Dated: 26.07.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

*Typed by:
Md. Zaid
(Stenographer)*